

(J.H.C. Sch. 1-7)

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From:

**Anil Kumar Choudhary,**  
Registrar General,  
High Court of Jharkhand  
Ranchi

File No. XXII(5)/2/2015-16-17/Apptt.

Letter No. 1934 /Apptt.

Dated: 04.05.17

To,

**The Registrar General,  
Punjab & Haryana High Court,  
Capitol Complex, Sector 1,  
Chandigarh – 160001.**

Sub.:- Regarding nomination of Chairman, State Level Mediation Monitoring Committee, High Court of Jharkhand & two Mediators for attending two days “Conference” scheduled to be held on 13<sup>th</sup> – 14<sup>th</sup> May, 2017 (Inaugural session in the evening of Friday, 12<sup>th</sup> May, 2017) at Chandigarh Judicial Academy, Chandigarh.

Sir,

With reference to the D.O. letter bearing no. 29/C.J.S. dated 26<sup>th</sup> April, 2017 of the Hon'ble Chief Justice of Punjab & Haryana High Court to the Hon'ble Chief Justice of High Court of Jharkhand, I am directed to inform that **Hon'ble Mr. Justice D.N. Patel, Chairman, State Level Mediation Monitoring Committee, High Court of Jharkhand** and two Mediators namely Sri Madhusudan Ganguly & Dr. Rashmi, Ranchi have been nominated for attending the Conference for development of Commercial and Civil Dispute Resolution Tools at the domestic, regional and international level organized by International Mediation Institute, Hague, in association with Mediation Cell of Punjab and Haryana High Court and Chandigarh Judicial Academy over the theme “**Shaping the future of Dispute Resolution and improving access to Justice**” scheduled to be held on **13<sup>th</sup> and 14<sup>th</sup> may, 2017** (Inaugural session in the evening of Friday, 12<sup>th</sup> May, 2017) at Chandigarh Judicial Academy, Sector-43, Chandigarh.

This is for your information and needful.

Yours faithfully,  
**Sd/- A.K. Choudhary**  
Registrar General

Memo No. 1935 /Apptt.

Dated Ranchi the 04.05.2017

Copy forwarded to Sr. P.A.-cum-P.P.S. I/C to Hon'ble the Chief Justice / Sr. Secretary to Hon'ble Mr. Justice D.N. Patel with a request to place the letter alongwith D.O. letter before His Lordship for kind perusal & information / the Member Secretary, JHALSA, Ranchi with a request to direct Sri Madhusudan Ganguly & Dr. Rashmi, Mediators, Ranchi to attend the said Conference / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website / the Joint Registrar (L& C), J.H.C., Ranchi / D.R. (Protocol) I/c, J.H.C., Ranchi / A.R.-cum-C.O., J.H.C., Ranchi / Section Officers, Protocol and Accounts General Section, J.H.C., Ranchi for information and needful.

Encl.:- As above (01 Sheet).

  
Registrar General